

IN THE INCOME TAX APPELLATE TRIBUNAL
“A” BENCH : BANGALORE

BEFORE SHRI CHANDRA POOJARI, ACCOUNTANT MEMBER
AND SMT. BEENA PILLAI, JUDICIAL MEMBER

ITA No.168/Bang/2020
Assessment year : 2016-17

Sri Gopalreddy Narayanreddy, No.1070, 3 rd Floor, 20 th Cross, HSR Layout, Bangalore – 560 102. PAN: ADXPN 5537B	Vs.	The Income Tax Officer, Ward 4(3)(4), Bangalore.
APPELLANT		RESPONDENT

Appellant by	:	Shri Rajeev C. Nulvi, CA
Respondent by	:	Shri Kannan Narayanan, Jt.CIT(DR)(ITAT), Bengaluru.

Date of hearing	:	22.07.2021
Date of Pronouncement	:	22.07.2021

ORDER

Per Chandra Poojari, Accountant Member

This appeal by the assessee is directed against the order of the CIT(Appeals) dated 17.10.2019 for the assessment year 2016-17.

2. There is a delay of 48 days in filing the appeal before the Tribunal. The assessee explained the delay by filing the petition along with affidavit for condonation of delay by stating that the delay was due to the Office of the Chartered Accountant on account of busy schedule and engaged in filing GST audit reports and CIT(Appeals) matters. We have gone through the reasons explained by the assessee for the delay in filing the appeal. In our opinion, there is good and sufficient reasons for filing the appeal

belatedly. Hence the delay in filing the appeal before the Tribunal is condoned.

3. At the time of hearing of the appeal, the Id. AR sought adjournment on the ground that the assessee has opted for Vivad Se Vishwas Scheme Act (VSVS), 2020 by filing the necessary applications. The Bench pointed out that the Bangalore Benches in such cases is dismissing the appeal as withdrawn, with liberty to seek recall of the order, to which the Id. counsel for the assessee agreed. Accordingly, the appeal is dismissed as withdrawn. However, the assessee is at liberty to seek recall of this order in the event of Form No.3 not being issued by the department, or for any such reason under the VSVS.

3. In the result, the appeal is dismissed as withdrawn.

Pronounced in the open court on this 22nd day of July, 2021.

Sd/-
(BEENA PILLAI)
JUDICIAL MEMBER

Sd/-
(CHANDRA POOJARI)
ACCOUNTANT MEMBER

Bangalore,
Dated, the 22nd July, 2021.

/Desai S Murthy /

Copy to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR, ITAT, Bangalore.

By order

Assistant Registrar
ITAT, Bangalore.